## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 90(ND)16 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2016 AT 02.00 P.M.

NAME OF THE COMPANY: M/s. Smt. Smiti Golyan V/s. M/s. Colorado Chattels Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
2	RAWAWA ROT, ABMAY PRATA	GAWAT AdV ]	Petitions	un,
3,	SARWAR RA	ALC: NO THE RESERVE OF THE PERSON NAMED IN COLUMN 1	R-169	Seem leed
4.	JAKRIM A	ORDER	R. NO. 1 25	Allha

Though two week's time had been granted to the respondents to file their reply, Ld. Counsel for the respondent prays for three more days' time to file the same since two of the respondents are based in Bombay.

- 2. Ld. Counsel for the petitioner does not object to the same. Let the reply be filed within three days. Rejoinder, if any, be filed within two weeks thereafter.
- 3. Interim orders to continue till the next date of hearing.
- 4. List the matter on 01.08.2016 at 10.30 a.m.

(Ina Malhotra) Member Judicial

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(P. Varadharajan) Member Judicial